

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	CHHATTISGARH				GOA			
	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,144,961	1,346,696	1,438,652	1,565,617	260,976	338,199	291,387	350,953
I. TAX REVENUE (A+B)	824,450	934,338	959,990	1,091,422	160,365	155,692	169,546	202,992
A. State's Own Tax Revenue (1 to 3)	504,573	602,792	581,407	653,782	129,154	123,307	132,607	156,636
1. Taxes on Income (i+ii)	1,624	2,061	2,061	2,270	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	1,624	2,061	2,061	2,270	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	45,037	50,918	56,823	64,607	12,215	8,096	8,096	8,831
i) Land Revenue	6,086	7,395	9,676	9,683	623	769	769	384
ii) Stamps and Registration Fees	38,951	43,523	47,147	54,923	11,592	7,327	7,327	8,447
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	457,912	549,813	522,524	586,906	116,938	115,211	124,511	147,805
i) Sales Tax (a to f)	284,305	328,000	320,000	362,000	84,482	84,110	92,010	102,635
a) State Sales Tax/VAT	207,277	243,000	253,600	311,565	78,052	75,010	82,910	92,335
b) Central Sales Tax	70,234	85,000	66,400	50,435	6,154	8,900	8,900	9,900
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	22	100	100	300
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	6,794	—	—	—	254	100	100	100
ii) State Excise	70,681	82,822	84,000	93,000	5,723	6,700	7,200	7,705
iii) Taxes on Vehicles	25,305	30,248	29,700	33,000	7,456	8,475	8,475	9,714
iv) Taxes on Goods and Passengers	30,181	60,000	40,100	46,100	13,802	9,051	9,051	11,001
v) Taxes and Duties on Electricity	46,913	48,100	48,110	52,120	—	—	—	—
vi) Entertainment Tax	421	540	540	605	509	1,000	900	1,050
vii) Other Taxes and Duties	106	103	73	81	4,967	5,875	6,875	15,700
B. Share in Central Taxes (i to ix)	319,877	331,546	378,583	437,640	31,211	32,385	36,939	46,356
i) Corporation Tax	99,833	98,630	116,069	133,479	9,743	9,626	11,327	15,204
ii) Income Tax	60,625	63,050	72,536	83,416	5,916	6,153	7,079	9,547
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-17	-18	-18	-18	-2	27	-2	-1
v) Taxes on Wealth	126	143	156	179	12	13	15	14
vi) Customs	62,391	65,314	75,620	89,232	6,089	6,375	7,380	8,863
vii) Union Excise Duties	66,250	73,947	74,295	85,439	6,465	7,217	7,250	7,730
viii) Service Tax	30,689	30,510	39,974	45,970	2,990	2,973	3,895	5,001
ix) Other Taxes and Duties on Commodities and Services	-20	-30	-49	-58	-2	1	-5	-2
II. NON-TAX REVENUE (C+D)	320,511	412,357	478,661	474,194	100,611	182,507	121,840	147,962
C. State's Own Non-Tax Revenue (1 to 6)	145,136	174,396	161,057	181,938	91,762	161,732	101,066	114,029
1. Interest Receipts	18,604	12,713	14,390	13,851	1,520	1,142	1,142	1,034
2. Dividends and Profits	—	136	136	136	40	108	108	54

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	CHHATTISGARH				GOA			
	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	4,834	4,721	4,294	4,685	6,708	70,387	2,221	1,182
of which: State Lotteries	—	—	—	—	—	69,317	1	—
4. Social Services (i to ix)	4,897	2,671	2,883	3,131	8,022	10,245	10,245	10,077
i) Education, Sports, Art and Culture	474	205	181	189	1,057	812	812	736
ii) Medical and Public Health	1,933	1,583	1,578	1,590	906	617	617	638
iii) Family Welfare	13	15	10	15	—	—	—	—
iv) Housing	251	114	252	277	27	26	26	18
v) Urban Development	444	40	30	40	—	10	10	9
vi) Labour and Employment	344	149	217	453	197	243	243	273
vii) Social Security and Welfare	68	6	6	6	26	10	10	5
viii) Water Supply and Sanitation	532	257	306	358	5,809	8,523	8,523	8,396
ix) Others	840	302	303	203	1	4	3	2
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	116,801	154,155	139,355	160,135	75,472	79,850	87,350	101,682
i) Crop Husbandry	656	513	483	510	110	149	149	134
ii) Animal Husbandry	230	288	279	288	68	177	177	87
iii) Fisheries	239	227	197	167	100	99	99	100
iv) Forestry and Wildlife	20,579	32,000	25,000	27,556	199	222	222	242
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	434	620	470	450	9	30	30	30
vii) Other Agricultural Programmes	102	43	62	70	5	5	5	5
viii) Major and Medium Irrigation projects	10,496	9,735	9,513	8,883	293	977	977	819
ix) Minor Irrigation	1,036	3,361	3,266	3,690	78	600	600	141
x) Power	—	—	—	—	68,245	72,000	79,500	92,960
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	76	50	55	60	348	312	312	525
xiii) Industries@	81,502	104,862	98,414	117,109	3,436	2,900	2,901	4,001
xiv) Ports and Light Houses	—	—	—	—	1,685	1,500	1,500	1,710
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	—	—	—	—	46	40	40	55
xvii) Others*	1,451	2,456	1,615	1,351	851	839	838	875
D. Grants from the Centre (1 to 5)	175,375	237,961	317,604	292,256	8,849	20,775	20,775	33,932
1. State Plan Schemes	88,093	121,785	179,708	154,302	4,856	12,959	12,959	24,565
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	15,546	27,557	40,961	31,242	453	845	845	1,344
3. Centrally Sponsored Schemes	37,058	46,799	60,684	61,125	1,457	2,509	2,509	3,573
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	34,678	41,820	36,251	45,587	2,083	4,462	4,462	4,450
a) Statutory Grants	—	—	—	—	62	—	—	—
b) Grants for relief on account of Natural Calamities	—	—	—	—	247	174	174	183
c) Others	34,678	41,820	36,251	45,587	1,773	4,288	4,288	4,267

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	GUJARAT				HARYANA			
	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	3,100,222	3,296,422	3,497,920	3,827,812	1,795,243	1,791,735	1,962,970	2,169,533
I. TAX REVENUE (A+B)	2,289,058	2,515,492	2,668,254	2,969,960	1,222,340	1,359,410	1,412,242	1,605,718
A. State's Own Tax Revenue (1 to 3)	1,846,459	2,086,752	2,147,254	2,364,960	1,092,776	1,225,100	1,258,900	1,429,375
1. Taxes on Income (i+ii)	13,112	12,300	14,000	14,500	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	13,112	12,300	14,000	14,500	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	200,067	173,750	213,800	227,280	177,797	179,200	201,300	211,350
i) Land Revenue	49,871	26,750	45,000	55,000	1,299	1,200	1,300	1,350
ii) Stamps and Registration Fees	142,503	145,000	159,000	165,800	176,498	178,000	200,000	210,000
iii) Urban Immovable Property Tax	7,693	2,000	9,800	6,480	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	1,633,280	1,900,702	1,919,454	2,123,180	914,979	1,045,900	1,057,600	1,218,025
i) Sales Tax (a to f)	1,281,746	1,508,000	1,538,000	1,702,300	685,324	783,200	840,800	978,500
a) State Sales Tax/VAT	1,028,802	1,151,890	1,241,060	1,374,795	531,235	557,545	670,800	838,500
b) Central Sales Tax	193,125	306,905	247,735	275,005	154,086	225,655	170,000	140,000
c) Sales Tax on Motor Spirit and Lubricants	58,718	48,405	48,405	51,700	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	1	—	—	—	—	—	—	—
f) Other Receipts	1,100	800	800	800	3	—	—	—
ii) State Excise	4,194	5,000	4,400	5,000	121,710	132,000	135,000	148,500
iii) Taxes on Vehicles	119,115	128,400	130,000	141,240	22,366	27,500	25,000	27,500
iv) Taxes on Goods and Passengers	596	22,302	15,054	23,800	73,841	92,400	43,500	48,525
v) Taxes and Duties on Electricity	208,777	214,000	209,000	226,000	9,828	9,000	10,800	12,000
vi) Entertainment Tax	2,818	3,500	3,500	3,947	1,352	1,100	1,800	2,250
vii) Other Taxes and Duties	16,034	19,500	19,500	20,893	558	700	700	750
B. Share in Central Taxes (i to ix)	442,599	428,740	521,000	605,000	129,564	134,310	153,342	176,343
i) Corporation Tax	137,004	98,525	150,074	164,074	40,438	39,850	48,525	55,804
ii) Income Tax	83,870	65,655	96,939	110,939	24,556	21,625	22,837	26,263
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-5	—	—	—	-7	—	—	—
v) Taxes on Wealth	173	24,450	2,233	16,233	51	27	43	49
vi) Customs	86,539	79,150	99,609	113,609	25,271	25,237	29,275	33,666
vii) Union Excise Duties	93,348	118,504	120,488	134,488	26,835	40,722	34,642	39,838
viii) Service Tax	41,637	42,456	51,657	65,657	12,428	6,849	18,020	20,723
ix) Other Taxes and Duties on Commodities and Services	33	—	—	—	-8	—	—	—
II. NON-TAX REVENUE (C+D)	811,164	780,930	829,666	857,852	572,903	432,325	550,728	563,815
C. State's Own Non-Tax Revenue (1 to 6)	494,878	387,994	450,330	445,859	459,077	292,496	404,168	404,388
1. Interest Receipts	28,307	18,695	26,100	20,700	64,863	59,216	71,645	67,519
2. Dividends and Profits	35,479	4,409	4,409	4,718	562	351	889	913

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(Rs. lakh)

Item	GUJARAT				HARYANA			
	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	117,555	53,773	82,581	65,860	24,331	13,912	15,730	16,488
of which: State Lotteries	—	—	—	—	40	3	10	3
4. Social Services (i to ix)	32,283	26,084	34,918	37,012	275,782	122,605	213,768	206,330
i) Education, Sports, Art and Culture	6,639	7,330	5,855	6,206	11,162	11,911	12,769	14,150
ii) Medical and Public Health	6,668	5,800	7,809	8,278	3,159	4,488	5,190	5,432
iii) Family Welfare	129	100	51	54	46	10	10	12
iv) Housing	1,195	1,380	786	832	164	220	220	230
v) Urban Development	8,832	4,550	10,455	11,082	256,234	100,210	190,000	180,000
vi) Labour and Employment	6,153	1,859	8,237	8,731	792	654	800	840
vii) Social Security and Welfare	231	225	291	308	562	343	600	630
viii) Water Supply and Sanitation	143	155	61	65	3,494	4,675	3,975	4,820
ix) Others	2,293	4,685	1,374	1,456	169	94	204	216
5. Fiscal Services	8	8	8	8	—	—	—	—
6. Economic Services (i to xvii)	281,246	285,025	302,314	317,561	93,539	96,412	102,136	113,138
i) Crop Husbandry	1,137	990	551	584	483	303	310	325
ii) Animal Husbandry	500	550	364	386	214	185	250	262
iii) Fisheries	344	600	333	353	91	151	162	157
iv) Forestry and Wildlife	3,691	4,986	4,986	5,335	3,862	2,432	3,312	3,413
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1,618	2,061	1,715	1,817	1,062	470	844	928
vii) Other Agricultural Programmes	13	2	1	1	113	131	121	121
viii) Major and Medium Irrigation projects	33,062	31,700	44,160	46,115	8,719	11,565	11,565	12,201
ix) Minor Irrigation	733	1,374	1,103	1,169	30	—	10	10
x) Power	6	100	—	—	458	525	525	600
xi) Petroleum	2	1	1	1	—	—	—	—
xii) Village and Small Industries	526	550	200	212	199	273	266	221
xiii) Industries@	218,575	215,800	224,405	235,740	18,807	17,263	18,030	20,004
xiv) Ports and Light Houses	8,606	9,077	9,077	9,700	—	—	—	—
xv) Road Transport	—	2	—	—	57,118	61,700	65,000	73,000
xvi) Tourism	3	1	—	—	49	77	111	87
xvii) Others*	12,430	17,231	15,418	16,148	2,334	1,337	1,630	1,809
D. Grants from the Centre (1 to 5)	316,286	392,936	379,336	411,993	113,826	139,828	146,560	159,427
1. State Plan Schemes	122,822	213,368	223,549	235,844	63,028	41,326	52,373	45,084
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	4,477	155	155	155	531	27,632	20,104	25,938
3. Centrally Sponsored Schemes	59,727	126,162	111,041	119,718	37,294	39,711	42,551	55,791
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	129,260	53,251	44,591	56,276	12,973	31,160	31,532	32,614
a) Statutory Grants	44,488	2,500	—	—	9,519	—	—	—
b) Grants for relief on account of Natural Calamities	79,255	15,027	15,027	21,358	—	10,285	10,285	10,799
c) Others	5,517	35,724	29,564	34,918	3,454	20,875	21,247	21,815